GOVERNMENT OF INDIA MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION

RAJYA SABHA UNSTARRED QUESTION NO. 945 TO BE ANSWERED ON 11.12.2023

NON-UTILIZATION OF MPLAD FUNDS

945. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the nodal district-wise details of availability of non-utilization of MPLAD funds by sitting

as well as former MPs;

(b) whether a huge difference between the amount according to Government and the amount available in different districts has come to light particularly in Tamil Nadu; and

(c) if so, the reasons therefor and the steps taken by Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) The details of unspent balance of MPLAD funds in respect of sitting as well as former MPs are in public domain and available on the website: <u>www.mplads.gov.in</u> under Head <u>Fund Release</u> Statement.

(b) to (c) As per the new fund flow system implemented by the Government w.e.f. 01.04.2023, the funds are drawn from the Central Nodal Account on real time basis as required and the information are reflected on the portal. Therefore, there is no scope for gap between amount released by the Government and the amount available in the districts including the state of Tamil Nadu.
